

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 18-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	SC 10018/2017 (FRAMING OF CHARGE OR PLEA)		STATE BY TIPTUR RURAL POLICE <b>Vs</b> k v avinash alis lohith	Public Prosecutor  SS
<b>( SC/0010018/2017)</b>				
<b>: SC/0010018/2017</b>				
2	SC 10014/2019 (FRAMING OF CHARGE OR PLEA)		State by Chikkanayakanahalli Police <b>Vs</b> Chikkobalaiah N	Public Prosecutor  B.P.Rajendraprasad
3	SC 10046/2019 (FRAMING OF CHARGE OR PLEA)		STATE BY TURUVEKERE POLICE <b>Vs</b> Prabhu	PP
4	Crl.Misc. 10283/2020 (ORDERS)		Naveen Kumar R <b>Vs</b> State by Chikkanayakanahalli Police	Karunakar.M.B  Public Prosecutor
5	Crl.Misc. 10290/2020 (ORDERS)		Irfan Ahmed @ Irfan <b>Vs</b> State by Tiptur Town Police, Tiptur	Jagadeesh.B.D  Public Prosecutor
<b><u>11.00 AM to 02.00PM</u></b>				
6	Crl.Misc. 10308/2020 (NOTICE)		AYAZKHAN <b>Vs</b> State by Tiptur Town Police, Tiptur	Krishnamurthy.B.G  Public Prosecutor
7	CRL.A 10004/2018 (ARGUMENTS)		H.R.Naveenkumar <b>Vs</b> Parameshwaraiah	BGK

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<b>02.45 PM to 05.45PM</b>				
1	M.V.C. 813/2020 (ISSUES)		M.S.Kalavathi <b>Vs</b> Manjegowda T.	M.C.Nataraj
2	M.V.C. 814/2020 (ISSUES)		Shadakshari B.S. <b>Vs</b> Manjegowda T.	M.C.Nataraj
3	M.V.C. 1125/2018 (JUDGMENTS)		Pooja.Y <b>Vs</b> Jayamurthy	H.R.K B.M
4	Civil Misc. 10001/2017 (hear on I.A)		Maramardhana <b>Vs</b> THE SUPRINTENDENT ENGINEER (ELECTRICAL)	G B Adarsha T.N.A
<b>( Civil Misc./0010001/2017)</b>				
<b>: Civil Misc./0010001/2017</b>				
5	Civil Misc. 10017/2018 (hear on I.A) IA/1/2018		Shivananjappa <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	M.E.Nijalingappa
<b>( Civil Misc./0010017/2018)</b>				
<b>: Civil Misc./0010017/2018</b>				
6	Civil Misc. 10018/2018 (hear on I.A) IA/1/2018		Shivananjamma <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	M.E.Nijalingappa
<b>( Civil Misc./0010018/2018)</b>				
<b>: Civil Misc./0010018/2018</b>				
7	Civil Misc. 10059/2018 (hear on I.A) IA/1/2018		Sadashivayya <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	K.R.Nagesh
8	P and SC 10014/2018 (hear on I.A)		S. Ramesh <b>Vs</b> Nil	Ajay.B.N
9	R.A. 10030/2018 (hear on I.A) IA/1/2018		Drakshyinamma <b>Vs</b> The Land Acquisition Officer, Tiptur.	Adarsh.G.B C.N.G
10	P and SC 10006/2019 (hear on I.A)		Padma <b>Vs</b> NIL	Lakshman.H
11	P and SC 10010/2020 (hear on I.A)		G.S. Rangaswamy <b>Vs</b> NIL	S. Gopalakrishna

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12	P and SC 10011/2020 (hear on I.A)		D.G. Rani <b>Vs</b> NIL	K.M. Shadakshari
13	P and SC 10020/2020 (hear on I.A) IA/1/2020		Shashikala <b>Vs</b> Nil	M.R. Girish
<b><u>11.00 AM to 02.00PM</u></b>				
14	Civil Misc. 10045/2020 (NOTICE)		S. Rangappa <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
15	Civil Misc. 10046/2020 (NOTICE)		Ramegowda <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
16	Civil Misc. 10047/2020 (NOTICE)		C.S. Chikkanna <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
17	Civil Misc. 10048/2020 (NOTICE)		Sannaramegowda <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
18	Civil Misc. 10049/2020 (NOTICE)		B.A. Byrappa @ Byrappa <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
19	Civil Misc. 10050/2020 (NOTICE)		B. Ramesh <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
20	Civil Misc. 10051/2020 (NOTICE)		Chandraiah <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
21	Civil Misc. 10052/2020 (NOTICE)		Basavaraju @ B.C. Basavaraju <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
22	Civil Misc. 10053/2020 (NOTICE)		Kantharaju C.L <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R
23	Civil Misc. 10054/2020 (NOTICE)		Chandrashekaraiah @ Chandrashekar <b>Vs</b> Competent Authority and S.L.A.O	Govindaraju R

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24	Civil Misc. 10039/2018 (EVIDENCE)		Gangadaraiah Dead by LRS <b>Vs</b> The Superintendent Engineer (Electrical)	G.B.Adarsh
<b>( Civil Misc./0010039/2018)</b>				
<b>: Civil Misc./0010039/2018</b>				
25	Civil Misc. 10065/2018 (EVIDENCE)		K.N.Prabhavathi <b>Vs</b> The Superintendent Engineer (Electrical)	Adarsh.G.B T.N.A
26	M.V.C. 548/2019 (EVIDENCE)		B.N.Harish <b>Vs</b> Manjunatha.V	Bharathraj
27	P and SC 10005/2019 (EVIDENCE) IA/1/2019		C.P. Ranganatha <b>Vs</b> NIL	K.T. Chandrashekharaiiah
28	Civil Misc. 10006/2019 (EVIDENCE)		Kempaiah Dead by LRs <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adrsha
29	Civil Misc. 10008/2019 (EVIDENCE)		Sathish <b>Vs</b> NIL	G.Vishwanath
30	Civil Misc. 10009/2019 (EVIDENCE)		Vasanthkumar <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adarsh
31	M.V.C. 757/2019 (EVIDENCE)		Ramu <b>Vs</b> R.S.Mohankumar	Krishnamurthy.H.R
32	M.V.C. 760/2019 (EVIDENCE)		Shivananda <b>Vs</b> Dhananjaiah	Krishnamurthy.H.R
33	Civil Misc. 10032/2015 (ARGUMENTS) IA/1/2019		Huchamma <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	M.E.N H.L
<b>( Civil Misc./0010032/2015)</b>				
<b>: Civil Misc./0010032/2015</b>				
34	R.A. 10037/2016 (ARGUMENTS)		H.S.JAGADEESH <b>Vs</b> HUCHEGOWDA	Ramaswamy Iyengar K.S Exparte
<b>( R.A./0010037/2016)</b>				
<b>: R.A./0010037/2016</b>				

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35	R.A. 10043/2017 (ARGUMENTS) IA/1/2017		G.Alappa <b>Vs</b> Jayadevappa	KSRI
<b>( R.A./0010045/2017)</b>				
36	R.A. 10044/2017 (ARGUMENTS) IA/1/2017		G.Alappa <b>Vs</b> Marulamma	KSRI
<b>( R.A./0010044/2017)</b>				
<b>: R.A./0010044/2017</b>				
37	M.V.C. 167/2018 (ARGUMENTS)		Jayamma <b>Vs</b> Kumarswamy	H.R.K D.R.G
38	R.A. 10033/2018 (ARGUMENTS) IA/1/2018		JAYAMMA <b>Vs</b> CHIKKANNAPPA	Krishnamurthy.B.G
39	Ex.A. 10001/2018 (ARGUMENTS)		State Bank of India <b>Vs</b> R. Horakerappa	
40	R.A. 10025/2019 (ARGUMENTS) IA/1/2019		C.N. Pradeep <b>Vs</b> H.P. Madhu	Krishnamurthy.B.G
41	M.V.C. 64/2018 (EVIDENCE)		Kariyappa @ Kariyanna <b>Vs</b> R.Krishna	H.S.S
42	Civil Misc. 10037/2018 (EVIDENCE)		Narasimhamurthy dead by LRS <b>Vs</b> The Superintendent Engineer (Electrical)	G.B.Adarsha T.N.A
<b>( Civil Misc./0010037/2018)</b>				
<b>: Civil Misc./0010037/2018</b>				
43	P and SC 10005/2020 (EVIDENCE) IA/1/2020		Parvathamma <b>Vs</b> NIL	Sathish.B
44	R.A. 10029/2019 (ARGUMENTS) IA/1/2019		T.S. Shankaramma <b>Vs</b> Sharadamma	Sreedhara.N.N
45	R.A. 10035/2019 (ARGUMENTS) IA/1/2019		B.S.Munirajanayaka <b>Vs</b> B.S.Munilakshmibai	H.Lakshman
46	M.V.C. 457/2019 (For Settlement)		Manjunath.R.B. <b>Vs</b> B.R.Somashekhar	Krishnamurthy H.R. Ramaswamy Iyengar K.S
47	M.V.C. 458/2019 (For Settlement)		Pavithra <b>Vs</b> B.R.Somashekhar	Krishnamurthy H.R. Ramaswamy Iyengar K.S

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48	M.V.C. 1029/2018 (Respondent evidence)		G.M.Raju <b>Vs</b> Vasu	H.R.Krishnamurthy  B.R
49	EX 10012/2018 (STEPS)		M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> B.K.K.Santhosh	K.R. Dayananda
<b>( EX/0010012/2018)</b>				
<b>: EX/0010012/2018</b>				
50	EX 10015/2018 (STEPS)		M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Rehaman Sab	K.R. Dayananda
<b>( EX/0010015/2018)</b>				
<b>: EX/0010015/2018</b>				
51	EX 10024/2018 (STEPS)		M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Prabhu.M.S	K.R. Dayananda
<b>( EX/0010024/2018)</b>				
<b>: EX/0010024/2018</b>				
52	EX 10025/2018 (STEPS)		M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Guru Prasad	K.R. Dayananda
<b>( EX/0010025/2018)</b>				
<b>: EX/0010025/2018</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				
53	R.A. 10038/2017 (await records) IA/1/2017	<b>08-01-2021</b>	Bhagavanthaiah <b>Vs</b> The Special Land Acquisition Officer, Tumkur	Rajashekaraiah.H.L
<b>( R.A./0010038/2017)</b>				
<b>: R.A./0010038/2017</b>				
54	R.A. 10029/2018 (await records) IA/1/2018	<b>08-01-2021</b>	Puttamma <b>Vs</b> The Land Acquisition Officer, Tiptur.	Adarsh.G.B
55	R.A. 10036/2018 (await records) IA/1/2018	<b>08-01-2021</b>	Manjunatha <b>Vs</b> Basavegowda	Ramaswamy Iyengar K.S
56	R.A. 10008/2019 (await records) IA/1/2019	<b>08-01-2021</b>	Shankarappa <b>Vs</b> Special Land Acquisition Officer, Tumkur	K.N. Kumaraswamy

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57	R.A. 10027/2019 (await records) IA/1/2019	<b>08-01-2021</b>	K. Shankaralingappa <b>Vs</b> H.P. Madhu	Sreedhara.N.N
58	R.A. 10010/2020 (await records) IA/1/2019	<b>08-01-2021</b>	Sulochanamma <b>Vs</b> The Land Acquisition Officer, Tiptur.	B.J. Mahaveera
59	R.A. 10011/2020 (await records) IA/1/2019	<b>08-01-2021</b>	Rajashekaraiah <b>Vs</b> The Land Acquisition Officer, Tiptur.	Mahaveera.B.J C.N.G
60	R.A. 10012/2020 (await records) IA/1/2019	<b>08-01-2021</b>	Ramaiah and Dasappa Dead by LRs <b>Vs</b> Special Land Acquisition Officer, Tumkur	B.J. Mahaveera C.N.G
61	R.A. 10013/2020 (await records) IA/1/2019	<b>08-01-2021</b>	JAYAMMA <b>Vs</b> Special Land Acquisition Officer, Tumkur	MAHAVEERA.B.J
62	R.A. 10014/2020 (await records) IA/1/2019	<b>08-01-2021</b>	Kantharaju <b>Vs</b> The Land Acquisition Officer, Tiptur.	B.J. Mahaveera
63	R.A. 10015/2020 (await records) IA/1/2019 IA/2/2019	<b>08-01-2021</b>	SUSHEELAMMA <b>Vs</b> Special Land Acquisition Officer, Tumkur	MAHAVEERA.B.J
64	R.A. 10016/2020 (await records) IA/1/2019	<b>08-01-2021</b>	L.N. Malleshappa <b>Vs</b> The Land Acquisition Officer, Tiptur.	B.J. Mahaveer Exparte
65	EX 10001/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Mohammed Ibrahim	K.R. Dayananda
<b>( EX/0010001/2018)</b>				
<b>: EX/0010001/2018</b>				
66	EX 10003/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Vittalarao	K.R. Dayananda
<b>( EX/0010003/2018)</b>				
<b>: EX/0010003/2018</b>				

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67	EX 10004/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Dadapeer	K.R. Dayananda
<b>( EX/0010004/2018)</b> <b>: EX/0010004/2018</b>				
68	EX 10007/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Syed Nayaz	K.R. Dayananda
<b>( EX/0010007/2018)</b> <b>: EX/0010007/2018</b>				
69	EX 10026/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Devika	K.R. Dayananda
<b>( EX/0010026/2018)</b> <b>: EX/0010026/2018</b>				
70	EX 10028/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Shivakumar	K.R. Dayananda
<b>( EX/0010028/2018)</b> <b>: EX/0010028/2018</b>				
71	EX 10031/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Nataraju.R.M	K.R. Dayananda
<b>( EX/0010031/2018)</b> <b>: EX/0010031/2018</b>				
72	EX 10033/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Kantharaju	K.R. Dayananda
<b>( EX/0010033/2018)</b> <b>: EX/0010033/2018</b>				
73	EX 10035/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Gowramma	K.R. Dayananda
<b>( EX/0010035/2018)</b> <b>: EX/0010035/2018</b>				



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74	EX 10036/2018 (STEPS)	23-02-2021	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Lokesh.B.R	K.R. Dayananda
<b>( EX/0010036/2018)</b> <b>: EX/0010036/2018</b>				
75	EX 10038/2018 (STEPS)	23-02-2021	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Nagaina	KRD
76	EX 10041/2018 (STEPS)	23-02-2021	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Eraiah	K.R. Dayananda
<b>( EX/0010041/2018)</b> <b>: EX/0010041/2018</b>				
77	EX 10042/2018 (STEPS)	23-02-2021	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Narayana	K.R. Dayananda
<b>( EX/0010042/2018)</b> <b>: EX/0010042/2018</b>				
78	EX 10043/2018 (STEPS)	23-02-2021	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Safeer Ahamed	K.R. Dayananda
<b>( EX/0010043/2018)</b> <b>: EX/0010043/2018</b>				
79	EX 10044/2018 (STEPS)	23-02-2021	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Basheer Sab	K.R. Dayananda
<b>( EX/0010044/2018)</b> <b>: EX/0010044/2018</b>				
80	EX 10045/2018 (STEPS)	23-02-2021	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Manjunath.B.G	K.R. Dayananda
<b>( EX/0010045/2018)</b> <b>: EX/0010045/2018</b>				
81	EX 10046/2018 (STEPS)	23-02-2021	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Chandrashekar	K.R. Dayananda
<b>( EX/0010046/2018)</b> <b>: EX/0010046/2018</b>				

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82	EX 10047/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Byraiah	K.R. Dayananda
<b>( EX/0010047/2018)</b> <b>: EX/0010047/2018</b>				
83	EX 10048/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Shanmuga Sundaram	K.R. Dayananda
<b>( EX/0010048/2018)</b> <b>: EX/0010048/2018</b>				
84	EX 10049/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Emraj	K.R. Dayananda
<b>( EX/0010049/2018)</b> <b>: EX/0010049/2018</b>				
85	EX 10050/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Krishna.R	K.R. Dayananda
<b>( EX/0010050/2018)</b> <b>: EX/0010050/2018</b>				
86	EX 10051/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Shabber Ahammed Khan	K.R. Dayananda
<b>( EX/0010051/2018)</b> <b>: EX/0010051/2018</b>				
87	EX 10053/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Hanumakka	K.R. Dayananda
<b>( EX/0010053/2018)</b> <b>: EX/0010053/2018</b>				
88	EX 10054/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Thimmaiah	K.R. Dayananda
<b>( EX/0010054/2018)</b> <b>: EX/0010054/2018</b>				

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89	EX 10056/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Somalingaiah	K.R. Dayananda
<b>( EX/0010056/2018)</b> <b>: EX/0010056/2018</b>				
90	EX 10059/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Chota sab	K.R. Dayananda
<b>( EX/0010059/2018)</b> <b>: EX/0010059/2018</b>				
91	EX 10061/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Shivakumar	K.R. Dayananda
<b>( EX/0010061/2018)</b> <b>: EX/0010061/2018</b>				
92	EX 10062/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Ramesha	K.R. Dayananda
<b>( EX/0010062/2018)</b> <b>: EX/0010062/2018</b>				
93	EX 10063/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Raghavedra R	K.R. Dayananda
<b>( EX/0010063/2018)</b> <b>: EX/0010063/2018</b>				
94	EX 10070/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Shivashankar B S	K.R. Dayananda
<b>( EX/0010070/2018)</b> <b>: EX/0010070/2018</b>				
95	EX 10080/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> B.M.Rajanna	Ajay.B.N
<b>( EX/0010080/2018)</b> <b>: EX/0010080/2018</b>				

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 18-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
96	EX 10083/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Chand Pasha	Ajay.B.N
<b>( EX/0010083/2018 )</b> <b>: EX/0010083/2018</b>				
97	EX 10084/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Abib Ahamed	Ajay.B.N
<b>( EX/0010084/218 )</b>				
98	EX 10089/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Dadapeer	Ajay.B.N
<b>( EX/0010089/2018 )</b> <b>: EX/0010089/2018</b>				
99	EX 10091/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Mohammed Ibrahim	Ajay.B.N
<b>( EX/0010091/2018 )</b> <b>: EX/0010091/2018</b>				
100	EX 10092/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Mirja Kalib	Ajay.B.N
<b>( EX/0010092/2018 )</b> <b>: EX/0010092/2018</b>				
101	EX 10093/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Nagaraju	Ajay.B.N
<b>( EX/0010093/2018 )</b> <b>: EX/0010093/2018</b>				
102	EX 10095/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Habeelulla	Ajay.B.N
<b>( EX/0010095/2018 )</b> <b>: EX/0010095/2018</b>				

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**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
103	EX 10097/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Mustak Hussain	Ajay.B.N
<b>( EX/0010097/2018)</b> <b>: EX/0010097/2018</b>				
104	EX 10098/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Bashu Sab	Ajay.B.N
<b>( EX/0010098/2018)</b> <b>: EX/0010098/2018</b>				
105	EX 10099/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Imran Khan	Ajay.B.N
<b>( EX/0010099/2018)</b> <b>: EX/0010099/2018</b>				
106	EX 10100/2018 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> M.Haseena Khanam	Ajay.B.N
<b>( EX/0010100/2018)</b> <b>: EX/0010100/2018</b>				
107	EX 10144/2018 (STEPS)	<b>23-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Gangadharappa	Ajay.B.N
108	EX 10150/2018 (STEPS)	<b>23-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Vasantha Kumara	Ajay.B.N
109	EX 10151/2018 (STEPS)	<b>23-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Anil Kumar	Ajay.B.N
110	EX 10158/2018 (STEPS)	<b>23-02-2021</b>	M/s Shriram City Union Finance Ltd., <b>Vs</b> Basavaraju	Ajay.B.N
111	EX 10021/2019 (STEPS)	<b>23-02-2021</b>	M/s Shrirama Transport Finance Co. Ltd., <b>Vs</b> Gopalakrishna	Ramachandraiah.H.C

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	M.C. 56/2020 (Await Mediation report.)		Asha B.T <b>Vs</b> NIL	G.Manjanna
2	M.C. 59/2020 (NOTICE)		T.P. Namratha <b>Vs</b> K.V. Bharath Achar	Udayakumar T.K
3	R.A. 50/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Navinkumar <b>Vs</b> Radhamani	D. Vasanthkumar
4	M.C. 23/2019 (EVIDENCE)		H.C. Dayananda <b>Vs</b> Smt. Niveditha	T.K. Udaykumar
5	R.A. 22/2011 (ARGUMENTS)		SHANKARAPPA <b>Vs</b> RAMAIAH	VASANTH KUMAR.D.
6	R.A. 16/2012 (ARGUMENTS)		N.VRUSHABENDRA <b>Vs</b> UMESHA	T.K. UDAYKUMAR
7	ECA 2/2015 (ARGUMENTS)		Nayaz <b>Vs</b> Habeekhan	
<b>( ECA/0000002/2015)</b>				
<b>: ECA/0000002/2015</b>				
8	M.V.C. 416/2015 (ARGUMENTS)		SHANKARAMANI <b>Vs</b> ORIENTAL INSURANCE CO. LTD.	
9	R.A. 17/2015 (ARGUMENTS) IA/1/2015		CITY MUNICIPAL COUNCIL. <b>Vs</b> 1 DR. S.RAMESH BABU. 2. DR. KAVITHA.	
10	R.A. 26/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		H.S.CHANDRASHEKAR <b>Vs</b> BILWARAJ.T.G.	S.SOMASUNDAR
11	R.A. 28/2015 (ARGUMENTS)		BASAVAIAH @ BASAVARAJU <b>Vs</b> UGRAIAH	T.K. UDAYKUMAR
12	R.A. 29/2015 (ARGUMENTS) IA/1/2015		LAKKIAIAH <b>Vs</b> THIMMAIAH	K.N. GURURAJ

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE ( SR. DN.) & JMFC

Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	R.A. 1/2016 (ARGUMENTS)		THIMMAIAH <b>Vs</b> THIMMEGOWDA	K.S. RAMASWAMY IYENGAR
<b>( R.A./0000001/2016)</b>				
<b>: R.A./0000001/2016</b>				
14	R.A. 11/2016 (ARGUMENTS)		Ramalingaiah <b>Vs</b> Shivamma	
<b>( O.S./0000316/2011)</b>				
15	R.A. 27/2016 (ARGUMENTS)		Dodda Dharma naika <b>Vs</b> G.K. Siddalingakumar	
16	R.A. 31/2016 (ARGUMENTS)		Syed ahamad <b>Vs</b> H. G. Anwar sab	
17	R.A. 62/2017 (ARGUMENTS)		Shivagangamma <b>Vs</b> Deveeramma	KSRI
<b>( R.A./0000062/2017)</b>				
<b>: R.A./0000062/2017</b>				
18	R.A. 17/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		B.R.Yogeesh <b>Vs</b> The Taluk Panchayth,by its Executive officer	Nagabhushan T.N
19	R.A. 18/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		T.S.Vijayakumar <b>Vs</b> The Taluk Panchayth,by its Executive officer	Nagabhushan T.N
20	R.A. 22/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Jayamma <b>Vs</b> N.C.Lakshmi	G.B.Adarsh
21	R.A. 30/2018 (ARGUMENTS)		Basavaraju <b>Vs</b> The State of Karnataka By Chief Secretaty,	H.C. Ramachandraiah
22	R.A. 31/2018 (ARGUMENTS)		shivananda <b>Vs</b> The Sate of Karnataka By chief Secretary	H.C. Ramachandraiah
<b>11.00 AM to 02.00PM</b>				
23	O.S. 31/2015 (SUMMONS)		GANGAMMA <b>Vs</b> BASAVALINGAPPA	M.S.SHANTHA KUMAR

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR****Sri Satish S T****CIVIL JUDGE ( SR. DN.) & JMFC****Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	O.S. 23/2020 (SUMMONS)		CANARA BANK by its Rajesh Kumar Thakur <b>Vs</b> Shivashankaramurthy	Nagabhushan T.N
25	O.S. 34/2020 (SUMMONS) IA/1/2020 IA/2/2020		Shankarammma <b>Vs</b> Kallaiah	Nagabhushan T.N
26	O.S. 38/2020 (SUMMONS) IA/1/2020		Yeshwanth D. <b>Vs</b> K.R. Devaraju	S. Somasundar
27	M.C. 43/2018 (Referred to Mediation) IA/1/2018 IA/2/2018		Vanitha.K.B. <b>Vs</b> Hareesha	B.G.Chandrappa
28	M.A. 3/2019 (Paper publication.)		Brijith Meri <b>Vs</b> Jayameri	K.S. Ramaswamy Iyengar
29	M.C. 11/2020 (Referred to Mediation)		Tanuja H.A. <b>Vs</b> Nil	Udayakumar T.K
30	M.C. 49/2020 (Referred to Mediation)		Vasu K M <b>Vs</b> NIL	Shobhadevi. S.V
31	M.C. 52/2020 (Referred to Mediation)		Anupama G Y <b>Vs</b> Vasanth Kumar G R	Vidhyadhara.B.K
32	M.A. 10/2020 (NOTICE) IA/1/2020 IA/2/2020		T.V. Lokesh <b>Vs</b> S.P. Veeresh	Ramaswamy Iyengar K.S
33	O.S. 31/2020 (Written statement)		M/s Gowrishankar Chemicals Pvt. Ltd., represented by its managing director by Sri. T M Swamy, <b>Vs</b> M/s Ion Exchange(india)Ltd., represented by Mr. Rajesh Chandrabhan Sharma	Vidyashankar A .M

**Cases listed below are adjourned due to Covid 19**

34	R.A. 37/2018 (ARGUMENTS)	<b>04-01-2021</b>	Channabasappa <b>Vs</b> The State of Karnataka by Chief Secretary	M.C.Nataraju
35	R.A. 51/2018 (ARGUMENTS)	<b>04-01-2021</b>	Renukaiah <b>Vs</b> Shankaraiah	S Somasundar



**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri Satish S T**  
**CIVIL JUDGE ( SR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
36	R.A. 65/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	<b>04-01-2021</b>	Pushpa <b>Vs</b> P.R. Mahesh	Krishnamurthy.B.G
37	R.A. 66/2018 (ARGUMENTS) IA/3/2018 IA/1/2018 IA/2/2018	<b>04-01-2021</b>	Grama Panchayath, Hunaseghatta <b>Vs</b> Kallappa	Lakshman.H
38	R.A. 67/2018 (ARGUMENTS) IA/1/2018	<b>04-01-2021</b>	Ananda <b>Vs</b> Junjaiah	Udayakumar T.K
39	R.A. 68/2018 (ARGUMENTS) IA/1/2018	<b>04-01-2021</b>	Abdul Rahman <b>Vs</b> Shahan Nawaz	Udayakumar T.K
40	R.A. 70/2018 (ARGUMENTS)	<b>04-01-2021</b>	Chandrashekhar T.G. <b>Vs</b> Mohammad Shafi	K.R. Dayananda
41	R.A. 1/2019 (ARGUMENTS) IA/1/2019	<b>04-01-2021</b>	Sannabyatappa <b>Vs</b> Channaveeregowda	Nagabhushan T.N
42	R.A. 4/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	<b>04-01-2021</b>	Manjunatha <b>Vs</b> Mahadevaiah	K.N. Gururaja
43	R.A. 50/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	<b>04-01-2021</b>	Sharadamma <b>Vs</b> Chinnamma	Ramaswamy Iyengar K.S
44	R.A. 51/2019 (ARGUMENTS)	<b>05-01-2021</b>	Siddalingamurthy <b>Vs</b> Sri Sri Sri Immadi Karibasava Deshikendra Swamigalu	Ramaswamy Iyengar K.S
45	R.A. 52/2019 (ARGUMENTS)	<b>05-01-2021</b>	Iqbal Ahamed <b>Vs</b> H.N. Rajanna	Ramaswamy Iyengar K.S
46	R.A. 53/2019 (ARGUMENTS)	<b>05-01-2021</b>	Iqbal Ahamed <b>Vs</b> H.N. Rajanna	Ramaswamy Iyengar K.S
47	R.A. 55/2019 (ARGUMENTS)	<b>05-01-2021</b>	Iqbal Ahamed <b>Vs</b> H.N. Rajanna	Ramaswamy Iyengar K.S
48	R.A. 56/2019 (ARGUMENTS)	<b>05-01-2021</b>	Iqbal Ahamed <b>Vs</b> H.N. Rajanna	Ramaswamy Iyengar K.S

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri Satish S T**  
**CIVIL JUDGE ( SR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	O.S. 45/2019 (Steps)	<b>22-03-2021</b>	State Bank of India <b>Vs</b> K.T. Ramachandraiaha	Yogananda.M.K
50	M.C. 63/2016 (Referred to Mediation)	<b>22-03-2021</b>	T.M.Avinash <b>Vs</b> Suma C.J.	
<b>( M.C./0000063/2016)</b>				
<b>: M.C./0000063/2016</b>				
51	M.C. 8/2017 (Petitioner Evidence.)	<b>22-03-2021</b>	Siddaramanna <b>Vs</b> H.K.Rajeswari	TMV
<b>( M.C./0000008/2017)</b>				
<b>: M.C./0000008/2017</b>				
52	L.A.C. 1/2017 (Petitioner Evidence.)	<b>22-03-2021</b>	P.Raju Bhat <b>Vs</b> Land Acquisition officer	H.N.Shekhar
<b>( L.A.C./0000001/2017)</b>				
<b>: L.A.C./0000001/2017</b>				
53	M.V.C. 1042/2017 (Petitioner Evidence.)	<b>22-03-2021</b>	Mahadevappa <b>Vs</b> M.Chandraiah	M.C.Nataraju
54	R.A. 87/2017 (NOTICE) IA/1/2017	<b>22-03-2021</b>	Shree Rangappa <b>Vs</b> Kodandaramu	Sathish.B
55	O.S. 21/2018 (NOTICE) IA/1/2018	<b>22-03-2021</b>	Shashikala <b>Vs</b> Lingappa	H.C.Kumar swamy
56	M.C. 25/2018 (Referred to Mediation)	<b>22-03-2021</b>	N. R. Sujith Kumar <b>Vs</b> Thriveni. P.R.	Udayakumar T.K
57	M.C. 60/2018 (Petitioner Evidence.)	<b>22-03-2021</b>	H.N. Girish <b>Vs</b> M. Maghana	M.K. Yogananda
58	M.C. 83/2018 (Further petitioner Evidence)	<b>22-03-2021</b>	Kumar <b>Vs</b> Swetha	M.K. Dakshinamurthy
59	M.C. 10/2019 (NOTICE) IA/1/2019	<b>22-03-2021</b>	B.R. Ravi <b>Vs</b> Sudha	Lakshmi P.

**Dangling IA:**

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE ( SR. DN.) & JMFC

Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 AM to 02.00PM</b>				
1	C.C. 1570/2016 (SUMMONS)		State by Tiptur Town Police <b>Vs</b> NAGARAJU	SRI.A.P.P.
<b>( C.C./0001570/2016)</b>				
<b>: C.C./0001570/2016</b>				
2	C.C. 34/2018 (SUMMONS)		State by Tiptur Town Police <b>Vs</b> Vijaya kumar	
3	CrI.Misc. 42/2019 (Steps)		M. Chaithra <b>Vs</b> V. Lakshmikantha	Ramachandraiah.H.C
4	CrI.Misc. 119/2020 (Steps)		Channamma C <b>Vs</b> The Registrar	K.T. Chandrashekar
5	CrI.Misc. 174/2020 (Await Notice.)		Radhamani <b>Vs</b> C.M.C, Tiptur	Fouzia Khanam
6	CrI.Misc. 167/2020 (NOTICE)		Chinmayi. T.L <b>Vs</b> Vighnesh. M.R.	MCN
7	CrI.Misc. 173/2020 (Petitioner Evidence.)		Parushuramaiah K.T <b>Vs</b> The Registrar	K.T. Chandrashekar
8	CrI.Misc. 179/2020 (Further petitioner Evidence)		Mohammed Gowse <b>Vs</b> The Registrar, CMC, Tiptur	H.N. Shankaramurthy
9	C.C. 33/2018 (EVIDENCE)		State by Tiptur Town Police <b>Vs</b> Vijay kumar aliyas Badda Viji	
10	P.C.R. 140/2020 (ORDERS)		T. Devendrakumar <b>Vs</b> G.S. Sudhamani	Ramachandraiah.H.C
<b>Cases listed below are adjourned due to Covid 19</b>				
11	P.C.R. 407/2018 (Sworn Statement)	<b>16-01-2021</b>	S.R.Basavaraju <b>Vs</b> Nataraju	M.K.Dakshinamurthy
12	P.C.R. 23/2020 (Sworn Statement)	<b>16-01-2021</b>	Sri. channabasaveshwara Swamy souhardha Pathina Sahakari Niyamitha By Secretary, <b>Vs</b> G.S. Deepak	M.R. Girish
13	P.C.R. 95/2020 (Sworn Statement)	<b>16-01-2021</b>	A.P.Vidyashankar <b>Vs</b> Hemanthkumar T.E	Jagadeesh.B.D

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR****Sri Satish S T****CIVIL JUDGE ( SR. DN.) & JMFC****Cause List Date: 18-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	P.C.R. 148/2020 (Sworn Statement)	<b>16-01-2021</b>	M/S Nandini Milk Producers Credit Co-operative Society <b>Vs</b> Kishore J	D. Vasanthkumar
15	P.C.R. 149/2020 (Sworn Statement)	<b>16-01-2021</b>	Sri. Udayaravi Souhardha Credit Co-operative Pvt. Ltd. <b>Vs</b> Jagadeesh C S	K.R. Dayananda
16	P.C.R. 151/2020 (Sworn Statement)	<b>16-01-2021</b>	Vinay T S <b>Vs</b> Chandrakala B	M.R. Girish
17	P.C.R. 155/2020 (Sworn Statement)	<b>16-01-2021</b>	Chowdeshwari Credit Co- operative Society, Tiptur <b>Vs</b> Ghouse khan	Yogananda.M.K
18	P.C.R. 173/2020 (Sworn Statement)	<b>16-01-2021</b>	Sri. Srujanasheela Credit Co- Operative Society Limited by its Smt. Bhagya <b>Vs</b> Smt. Vidya	Jagadeesh.B.D
19	P.C.R. 174/2020 (Sworn Statement)	<b>16-01-2021</b>	Surjanasheela Credit Co- Operative Society Limited by its Smt. Bhagya <b>Vs</b> Sri. Vijaykumar	Jagadeesh.B.D
20	P.C.R. 175/2020 (Sworn Statement)	<b>16-01-2021</b>	Srujanasheela Credit Co- Operative Society Limited by its Smt. Bhagya <b>Vs</b> M.V. Mohan	Jagadeesh.B.D
21	P.C.R. 176/2020 (Sworn Statement)	<b>21-01-2021</b>	Srujanasheela Credit Co- Operative Society Limited by its Smt. Bhagya <b>Vs</b> H.S. Rajashekar	Jagadeesh.B.D
22	P.C.R. 177/2020 (Sworn Statement)	<b>21-01-2021</b>	Srujanasheela Credit Co- Operative Society Limited by its Smt. Bhagya <b>Vs</b> K.S. Basavaraju	Jagadeesh.B.D
23	P.C.R. 178/2020 (Sworn Statement)	<b>21-01-2021</b>	Sri Shankara VeerabhadreshwaraSouharda Credit Co-Op Society Ltd, Tiptur by its Authorized Signatory <b>Vs</b> Ansaar	K.R. Dayananda

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**SENIOR CIVIL JUDGE AND JMFC, TIPTUR****Sri Satish S T****CIVIL JUDGE ( SR. DN.) & JMFC****Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	P.C.R. 179/2020 (Sworn Statement)	<b>21-01-2021</b>	Sri. Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur By its M. Bhagya <b>Vs</b> T.V Manjunatha	Jithendra Kumar
25	P.C.R. 180/2020 (Sworn Statement)	<b>21-01-2021</b>	Sri Srujanasheela pattina sahakara sangha Niyamitha tiptur by its M. Bhagya <b>Vs</b> S.C Eshvara Chabbi	Jithendra Kumar
26	P.C.R. 181/2020 (Sworn Statement)	<b>21-01-2021</b>	Sri Srujanasheela Pattina Sahakara sangha Niyamitha, Tiptur by its M. Bhagya <b>Vs</b> Nandish V	Jithendra Kumar
27	P.C.R. 182/2020 (Sworn Statement)	<b>21-01-2021</b>	Sri Srujanasheela Pattina Sahakara Sangha Niyamitha Tiptur by its M. Bhagya <b>Vs</b> P.J.Mohan Kumar	Jithendra Kumar
28	P.C.R. 183/2020 (Sworn Statement)	<b>21-01-2021</b>	Sri Srujanasheela Pattina Sahakara Sangha Niyamitha, Tiptur by its M. Bhagya <b>Vs</b> H.R.Kashinatha	Jithendra Kumar
29	P.C.R. 204/2020 (Sworn Statement)	<b>03-02-2021</b>	Yashoda C.S. <b>Vs</b> M.R. Vijaykumar	Nataraju.M.C
30	P.C.R. 255/2020 (Sworn Statement)	<b>03-02-2021</b>	U.S. Boralingaiah <b>Vs</b> Allabakash.A	Yogananda.M.K
31	P.C.R. 267/2020 (Sworn Statement)	<b>03-02-2021</b>	Sunil. S <b>Vs</b> Shobharani C.R.	Manjunathaswamy.G.R
32	P.C.R. 268/2020 (Sworn Statement)	<b>03-02-2021</b>	B.S. Nanjegowda <b>Vs</b> S.Srinivas	Jagadeesh.B.D
33	P.C.R. 269/2020 (Sworn Statement)	<b>03-02-2021</b>	H.G. Manjunatha <b>Vs</b> Kishor. B.S	C. Venu
34	P.C.R. 270/2020 (Sworn Statement)	<b>03-02-2021</b>	H.G. Manjunatha <b>Vs</b> Kishor. B.S	C. Venu
35	CrI.Misc. 93/2018 (Petitioner Evidence.)	<b>23-02-2021</b>	Lakshamma <b>Vs</b> Gurappa	Sathish.B
36	C.C. 808/2019 (NBW to Accused)	<b>30-03-2021</b>	Gurukula Co-Operative Society Limited <b>Vs</b> K.S. Yogish	G.S. Nagaraju

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 18-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	C.C. 811/2019 (NBW to Accused)	<b>30-03-2021</b>	Gurukula Co-Operative Society Limited <b>Vs</b> Parvathamma	G.S. Nagaraju
38	C.C. 813/2019 (NBW to Accused)	<b>30-03-2021</b>	Gurukula Co-Operative Society Limited <b>Vs</b> Mala	G.S. Nagaraju
39	C.C. 832/2019 (NBW to Accused)	<b>30-03-2021</b>	Gurukula Co-Operative Society Limited <b>Vs</b> Drakshayini R.	G.S. Nagaraju
40	C.C. 853/2019 (NBW to Accused)	<b>30-03-2021</b>	Jayachandra Sharma <b>Vs</b> Prabin Kumar	Yatheesh Kumar C.R.
41	C.C. 10/2020 (NBW to Accused)	<b>30-03-2021</b>	Gurukula Co-Operative Society Limited <b>Vs</b> K.R. Prakash	Nagaraja G.S.
42	C.C. 27/2020 (NBW to Accused)	<b>30-03-2021</b>	K. Jeevan <b>Vs</b> B.N. Nagaraju	M.R. Puttaraju
43	C.C. 74/2020 (NBW to Accused)	<b>30-03-2021</b>	State by Tiptur Town Police <b>Vs</b> Siddikpasha	APP
44	C.C. 75/2020 (NBW to Accused)	<b>30-03-2021</b>	B.Manjunath <b>Vs</b> Shamanna	M R Puttaraju
45	C.C. 125/2020 (NBW to Accused)	<b>30-03-2021</b>	G.N. Vishwanath <b>Vs</b> C.S. Ranganath	Ajay.B.N

**Dangling IA:**

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 161/2015 (Further chief of PW1)		HAMPEGOWDA <b>Vs</b> SHIVAMMA	L.NANDISHKUMAR
2	O.S. 175/2015 (Further chief of PW1) IA/2/2015 IA/1/2015		VINUTHA H.M. <b>Vs</b> PANCHARATHNAMMA	G.S. MALLESH
3	O.S. 435/2015 (Further chief of PW1) IA/2/2015 IA/1/2015		NANJAPPA @ NANJAMARI <b>Vs</b> DANKANACHARI	K.B.LINGAPPA
4	O.S. 109/2018 (Further chief of PW1)		Bibi Jan <b>Vs</b> Shobha	Ramachandraiah.H.C
5	O.S. 53/2020 (Re-issu summons defendant/ s) IA/1/2020		B. Bhagya <b>Vs</b> Gowramma	Karunakar.M.B
6	O.S. 306/2016 (Further cross of PW1)		Jnanajyothi. B.S <b>Vs</b> Rudramma	
7	O.S. 361/2014 (To Pay duty and penality) IA/1/2014 IA/2/2014		YASHODAMMA.C.M. <b>Vs</b> SUNDARESHA	K.S. RAMASWAMY IYENGAR
8	O.S. 533/2014 (ORDERS)		AMBIKA <b>Vs</b> SHASHIKALA	BHARATHRAJ
9	O.S. 313/2017 (ORDERS)		Chowramma <b>Vs</b> Balaraju alias S.Balarajegowda,	
<b>11.00 AM to 02.00PM</b>				
<b>COURT NOTICE TO PLFT.</b>				
10	O.S. 485/2015 (SUMMONS) IA/2/2015 IA/1/2015		RENUKAMURTHY <b>Vs</b> SHANKARAPPA @ SHANKARAI AH	K.B.LINGAPPA
11	O.S. 309/2014 (For Objection) IA/1/2014 IA/2/2014		N.D.KUMAR <b>Vs</b> N.K.PRABHAKAR	K.B.LINGAPPA
12	O.S. 31/2017 (Cross of PW1)		S. Nagaraju <b>Vs</b> Bhagyamma	
13	O.S. 56/2018 (Cross of PW1)		B.S. Chandrashekharai ah <b>Vs</b> Chief Secretary	Somasundar S

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 463/2014 (Writter Statement) IA/1/2014 IA/2/2014		SMT. SUMITHRA AND ANOTHER <b>Vs</b> NANJUNDAPPA AND OTHERS	
15	O.S. 349/2014 (HEARING)		SHANTHAMMA <b>Vs</b> HALADESHWARACHAR	S.SOMASUNDAR
16	O.S. 397/2015 (Settelment) IA/2/2015 IA/1/2015		M.N.PRASHANTH <b>Vs</b> TYCOONS ASSOCIATION R BY ITS PRESIDENT AND SECRETARY	H.C.RAMACHANDRAIAH
17	O.S. 68/2018 (Settelment)		Shankarappa <b>Vs</b> Dodda Yalliah @ Yallaiah	M.R. Girish
18	O.S. 141/2015 (EVIDENCE) IA/2/2015 IA/1/2015		LEPAKSHAKUMARASWAMY <b>Vs</b> JAYASIMHARAO	S.SOMASUNDAR
19	O.S. 403/2015 (EVIDENCE) IA/2/2015 IA/1/2015		B.H.SHASHIDHARA <b>Vs</b> D.S.SHIVAGANGA	M.R. GIRISH
20	O.S. 449/2015 (EVIDENCE)		K.R.SHIVASHANKAR <b>Vs</b> PADMA	M.K. DHAKSHINAMURTHY
21	O.S. 337/2016 (EVIDENCE)		Vanalakshmi <b>Vs</b> Gopalakrishnamurthy	
22	O.S. 237/2018 (EVIDENCE)		Anwarsab <b>Vs</b> Shoukath	K.R. Dayananda
<b>PLNTF EVIDENCE</b>				
23	O.S. 81/2016 (EVIDENCE)		Nagarathna. S.B <b>Vs</b> Basappa	
24	O.S. 317/2016 (EVIDENCE)		H.B. Rudresh <b>Vs</b> Commissioner	
25	O.S. 369/2018 (EVIDENCE)		KAVERI GRAMEENA BANK <b>Vs</b> Kambaiah	Ajay.B.N
26	O.S. 419/2018 (EVIDENCE) IA/1/2018 IA/2/2018		K R Nagaraju <b>Vs</b> Narasappa	C Venu
27	O.S. 121/2019 (EVIDENCE) IA/1/2019		Mukunda <b>Vs</b> Nagarathnamma	Banashankar



**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 283/2010 (ARGUMENTS)		SMT. MAHALAKSHMMA AND OTHER <b>Vs</b> SMT. KALAMMA AND OTHERS	
29	O.S. 349/2020 (FIRST HEARING) IA/1/2020		Lokesh K.M. <b>Vs</b> M/S Shriram Transport Finance Co Ltd.,	Fouzia Khanam
<b>Cases listed below are adjourned due to Covid 19</b>				
30	FDP 11/2011 (SUMMONS) IA/1/2011 IA/2/2011	<b>15-02-2021</b>	N.L. JAGADEESH <b>Vs</b> M.G. LOKESH OTHERS	T.N.NAGABHUSHAN
31	O.S. 273/2011 (SUMMONS)	<b>15-02-2021</b>	THIMMEGOWDA <b>Vs</b> SIDDAPPA	P.RAVISHANKAR
32	O.S. 163/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>15-02-2021</b>	UMADEVI <b>Vs</b> LALITHAMMA	H. BASAVARAJU
33	O.S. 211/2015 (SUMMONS)	<b>15-02-2021</b>	MALLESHAPPA <b>Vs</b> NEELAKANTAIAH	H.N. SHEKAR
34	O.S. 39/2016 (SUMMONS) IA/2/2016 IA/1/2016	<b>15-02-2021</b>	SIDDARAMANAIIKA <b>Vs</b> MAHALINGANAIIKA	B.K. CHANNAKESHAHA
35	O.S. 229/2016 (SUMMONS)	<b>15-02-2021</b>	Mahadevaiah <b>Vs</b> Nagaraju	
36	O.S. 135/2020 (SUMMONS) IA/1/2020	<b>15-02-2021</b>	S. Basavalingappa <b>Vs</b> Neelakantaswamy	G.S. Mallesh
37	O.S. 353/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>15-02-2021</b>	Renukamma <b>Vs</b> Lakshmiddevamma	D. Vasanthakumar
38	O.S. 393/2020 (SUMMONS)	<b>15-02-2021</b>	Rangamma <b>Vs</b> Puttanarasamma	Ramaswamy Iyengar K.S
39	O.S. 389/2016 (NOTICE)	<b>15-02-2021</b>	B. Shivaprasad <b>Vs</b> Somashekaraiah	
40	Misc 12/2016 (Petitioner Evidence)	<b>15-02-2021</b>	<b>Vs</b>	
41	O.S. 361/2019 (Writer Statement)	<b>15-02-2021</b>	Nakashathrameri <b>Vs</b> Chowaramma	H.S. Basavaraju

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	O.S. 23/2020 (Writter Statement)	<b>15-02-2021</b>	Munirathnamma <b>Vs</b> Ravi @ GadiRavi	Krishnamurthy.B.G
43	O.S. 245/2020 (Writter Statement) IA/1/2020	<b>15-02-2021</b>	A.N. Basavaraju <b>Vs</b> Nanjamma	M. Dakshinamurthy
44	O.S. 289/2011 (HEARING) IA/1/2011	<b>15-02-2021</b>	H. SHIVALINGAIAH <b>Vs</b> H.RAMANNA	
45	O.S. 477/2014 (HEARING) IA/1/2014 IA/2/2014	<b>15-02-2021</b>	SOHAN.R.GOWDA <b>Vs</b> M.C.RUDRANNA	H.C. RAMACHANDRAIAH
46	EX 21/2017 (HEARING)	<b>15-02-2021</b>	Deve Gowda <b>Vs</b> Dr. Surendra Nath	H. L. Laxman
47	O.S. 267/2020 (HEARING) IA/1/2020	<b>15-02-2021</b>	Gangashetty <b>Vs</b> Kempashetty	Udayakumar T.K
48	EX 117/2013 (Steps)	<b>15-02-2021</b>	S.D. JAYARAMA LEGAL OFFIER AND GPA HOLDER OF SRI RAMA CHITS . TIPTUR <b>Vs</b> RAMESH	VASANTH KUMAR.D.
49	EX 135/2013 (Steps)	<b>15-02-2021</b>	SRI. RAM CHITS. K PVT. LTD. <b>Vs</b> D.B. NANDEESH AND ONE	
50	EX 141/2013 (Steps)	<b>15-02-2021</b>	SRI. RAM CHITS K PVT LTD <b>Vs</b> S.D. PUTTARAJU	
51	EX 159/2013 (Steps)	<b>15-02-2021</b>	SRI RAM CHITS K PVT LTD <b>Vs</b> K.V. SURESH AND OTHERS	
52	EX 191/2013 (Steps)	<b>15-02-2021</b>	S.D.JAYARAM LEGAL OFFICER AND GPA HOLDER OF SRI RAM CHITS . TIPTUR <b>Vs</b> RAJESHWARI	VASANTH KUMAR.D.
53	EX 27/2019 (Steps)	<b>15-02-2021</b>	Syndicate Bank <b>Vs</b> Yallaiah	Mohamed Afroze Ahamed
54	EX 33/2019 (Steps)	<b>15-02-2021</b>	Syndicate Bank <b>Vs</b> Khawaja Baig	Mohamed Afroze Ahamed
55	EX 35/2019 (Steps)	<b>15-02-2021</b>	Syndicate Bank <b>Vs</b> Prakash	Mohamed Afroze Ahamed
56	EX 39/2019 (Steps)	<b>15-02-2021</b>	Syndicate Bank <b>Vs</b> Renu Kumar	Mohamed Afroze Ahamed

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	EX 49/2019 (Steps)	<b>15-02-2021</b>	Syndicate Bank <b>Vs</b> Channamma	Mohamed Afroze Ahamed
58	O.S. 218/2017 (ISSUES)	<b>15-02-2021</b>	D. Neelakantappa <b>Vs</b> Honnamma	
59	EX 89/2013 (Issue arrest notice against JDR)	<b>15-02-2021</b>	Nil <b>Vs</b> Nil	
60	O.S. 339/2015 (EVIDENCE) IA/2/2015 IA/1/2015	<b>15-02-2021</b>	SIDDAPPA @ SIDDIAIAH <b>Vs</b> RAMAIAH	T.K. UDAYKUMAR
61	O.S. 217/2016 (EVIDENCE)	<b>15-02-2021</b>	M. Manjula <b>Vs</b> Panchayath Development Officer	
62	EX 33/2017 (Issue arrest notice against JDR)	<b>15-02-2021</b>	Yashodamma <b>Vs</b> Muniswamy	
63	O.S. 305/2017 (EVIDENCE) IA/2/2017 IA/1/2017	<b>15-02-2021</b>	Jamiya Masjid Rep by president Zikriya <b>Vs</b> Obedulla	K.F.INAYTHULLA SHARIFF.
64	O.S. 338/2017 (EVIDENCE)	<b>15-02-2021</b>	Giriyaappa <b>Vs</b> Honnaiah	
65	O.S. 40/2018 (EVIDENCE)	<b>15-02-2021</b>	Dhanalakshmi <b>Vs</b> S.C.Rajashekar,	B.G.Krishnamurthy
66	O.S. 41/2018 (EVIDENCE)	<b>15-02-2021</b>	N.M.Mahadevi <b>Vs</b> Sudhamani	Ramaswamy Iyengar K.S
67	O.S. 76/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>15-02-2021</b>	M. Tharun Kumar <b>Vs</b> Smt. Shobha	Lakshman.H
68	O.S. 98/2018 (EVIDENCE)	<b>15-02-2021</b>	Basavaraju <b>Vs</b> Panchayath Development Officer	G.S. Mallesh
69	O.S. 106/2018 (EVIDENCE)	<b>15-02-2021</b>	Savitha <b>Vs</b> Lakshmaiah	Naveen Kumar.B.N
70	O.S. 183/2018 (EVIDENCE) IA/2/2018	<b>15-02-2021</b>	T.K. Anand Raju <b>Vs</b> Commissioner	Nagabhushan T.N
71	O.S. 265/2018 (EVIDENCE)	<b>15-02-2021</b>	Puttaswamy <b>Vs</b> Ramaiah	Sreedhara.K.S

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
72	O.S. 299/2018 (EVIDENCE)	<b>15-02-2021</b>	Sujatha A.M <b>Vs</b> B. Shivakumaraswamy	Venu.C
73	O.S. 315/2018 (EVIDENCE)	<b>15-02-2021</b>	Shivananjaiah <b>Vs</b> Lalithamma	Somasundar S
74	O.S. 319/2018 (EVIDENCE) IA/1/2018	<b>15-02-2021</b>	K.S. Lakshman <b>Vs</b> Commissioner	Shivashankar.S.M
75	O.S. 351/2018 (EVIDENCE)	<b>15-02-2021</b>	C.S. Rajashekaraiah <b>Vs</b> B. Raju	Lakshman.H
76	O.S. 41/2019 (EVIDENCE) IA/1/2019	<b>15-02-2021</b>	Hanumanthaiah Bijapura <b>Vs</b> Panchayath Development Officer	M. Dakshinamurthy
77	O.S. 357/2019 (EVIDENCE)	<b>15-02-2021</b>	H.M. LIngappa <b>Vs</b> Huchanna	Ramachandraiah.H.C
78	O.S. 9/2020 (EVIDENCE) IA/2/2020	<b>16-02-2021</b>	Manjunatha <b>Vs</b> Lakshmi Devamma	Lakshman.H
79	O.S. 47/2020 (Sumons to Defendant/s)	<b>16-02-2021</b>	Karnataka Bank Ltd., <b>Vs</b> Shakunthala H.G.	Nagabhushan T.N
80	O.S. 97/2020 (Sumons to Defendant/s)	<b>16-02-2021</b>	Natesh H.R. <b>Vs</b> Dayananda H.R.	Somasundar S
81	O.S. 347/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	<b>16-02-2021</b>	Shashidhara <b>Vs</b> Narasimhaiah @ C.Govindaraju	Chandrappa B.G
82	O.S. 209/2018 (Plaintiff Evidence)	<b>16-02-2021</b>	State Bank of India <b>Vs</b> S. Siddaramu	Lakshman.H
83	O.S. 305/2018 (Plaintiff Evidence)	<b>16-02-2021</b>	Doddamma <b>Vs</b> Govindaswamy	Ramaswamy Iyengar K.S
84	O.S. 315/2019 (Plaintiff Evidence)	<b>16-02-2021</b>	Nagaraju <b>Vs</b> B. Raju	Lakshman.H
85	O.S. 221/2019 (ARGUMENTS)	<b>16-02-2021</b>	Nagaraj <b>Vs</b> Ramesh	Krishnappa M.D.
86	FDP 16/2010 (For clarification,)	<b>16-02-2021</b>	MANJUNATHA <b>Vs</b> HUCHAPPA DEAD BY LRS. SMT. CHIKKAMMA	C.CHANNEGOWDA

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
87	EX 2/2017 (Re-issue arrest warrant)	<b>16-02-2021</b>	B.S. Suresh <b>Vs</b> S.V. Shivakumar	
<b>( EX/0000002/2017)</b>				
<b>: EX/0000002/2017</b>				
88	O.S. 73/2014 (Cross of DW) IA/1/2014 IA/2/2014	<b>16-02-2021</b>	SHASHIKALA <b>Vs</b> GANGALAMMA	H. LAKSHMAN

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**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 1749/2014 (SUMMONS)		RURAL P.S. TIPTUR <b>Vs</b> MANJANNA @ MANJUNATHA 2 OTHERS	
2	C.C. 1750/2014 (SUMMONS)		RURAL P.S. TIPTUR <b>Vs</b> MURUGESH T.K.	
3	Crl.Misc. 240/2020 (NOTICE)		Chaitra <b>Vs</b> Renukaradhya	B.K.Channakeshava
4	Crl.Misc. 246/2020 (NOTICE)		Renukprasad <b>Vs</b> The Thahsildar, Tiptur	Raghu.T.K
5	Crl.Misc. 247/2020 (NOTICE)		G. Shashidhar <b>Vs</b> The Thahsildar, Tiptur	T. Ravindra Kumar
6	Crl.Misc. 248/2020 (NOTICE)		G. Shashidhar <b>Vs</b> The Thahsildar, Tiptur	T. Ravindrakumar
7	C.C. 936/2016 (NBW to Accused)		Tiptur Rural Police Station <b>Vs</b> Kalleshappa	
8	C.C. 1375/2016 (NBW to Accused)		Tiptur Rural Police Station <b>Vs</b> Basavaraju	
<b>SS TO WITNESSES</b>				
9	C.C. 1463/2012 (EVIDENCE)		K.B. CROSS P.S. <b>Vs</b> NAGARAJU SO LATE LAKKIAH KUNDURU VILLAGE TPR. TQ.	
10	C.C. 892/2013 (EVIDENCE)		RURAL P.S. <b>Vs</b> PUTTARANGAIAH AND 3 OTHERS	
11	C.C. 941/2016 (JUDGEMENT)		Tiptur Rural Police Station <b>Vs</b> CHANDRAKUMAR	H.S.BASAVARAJU
<b>( C.C./0000941/2016)</b>				
<b>: C.C./0000941/2016</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				
12	Crl.Misc. 317/2014 (NOTICE)	<b>16-02-2021</b>	LAKSHMAMMA <b>Vs</b> T.H. JAYARAMU	S.SOMASUNDAR

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 1389/2014 (Re-Issue NBW to Accused)	<b>16-02-2021</b>	MS NANDINI CO-OPERATIVE SOCIETY LIMITED. TIPTUR REPRESENTED BY ITS SECRETARY AND GPA HOLDER G <b>Vs</b> VENKATESHAIAH	VASANTH KUMAR.D.
14	C.C. 2212/2015 (Re-Issue NBW to Accused)	<b>16-02-2021</b>	KANTHARAJU C.H. <b>Vs</b> DATHATHREYA V SAVANUR PROP. MS SREE VENKATESHWARA ENTERPRISES	SHASHIBHUSHANA. G.M.
15	C.C. 242/2019 (Re-Issue NBW to Accused)	<b>16-02-2021</b>	Kibbanahalli Police <b>Vs</b> Mallikarjunaiah	State by Complainant
16	C.C. 167/2014 (Cross of PW1)	<b>16-02-2021</b>	T. PRABHAKAR CHATRA <b>Vs</b> RAHIMABI	
17	C.C. 1288/2014 (Cross of PW1)	<b>16-02-2021</b>	T.PRABHAKARA CHATRA <b>Vs</b> RAHIMABI	K.S. RAMASWAMY IYENGAR
18	C.C. 1394/2014 (Cross of PW1)	<b>16-02-2021</b>	R.T. SHIVASHANKAR <b>Vs</b> MANJUNATHA	
19	C.C. 2804/2014 (Cross of PW1)	<b>16-02-2021</b>	H.R.NAVEEN <b>Vs</b> H.S.YOGANANDA	K.S. RAMASWAMY IYENGAR
20	C.C. 1377/2015 (Cross of PW1)	<b>16-02-2021</b>	RAMANNA <b>Vs</b> H.R. BASAVARAJAPPA	VASANTH KUMAR.D.
21	C.C. 65/2016 (Cross of PW1)	<b>16-02-2021</b>	KALLESHAPPA.L. <b>Vs</b> A.C.NAGARAJU	
22	C.C. 1223/2016 (Cross of PW1)	<b>16-02-2021</b>	K.B. Shankarappa <b>Vs</b> B.N. Lingadevaru	
23	C.C. 425/2017 (Cross of PW1)	<b>16-02-2021</b>	V. Rajagopalashetty <b>Vs</b> Santhosh	
24	Crl.Misc. 98/2018 (For Objection)	<b>16-02-2021</b>	Smt. K.M. Latha <b>Vs</b> Sri. Naveenkumar	Shavakumar
25	C.C. 614/2014 (APPEARANCE OF PARTY)	<b>16-02-2021</b>	VIJAYAKUMAR @ VIJAYA <b>Vs</b> ANANTHAKUMAR	G.S. MALLESH

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	Crl.Misc. 62/2019 (Petitioner Evidence)	<b>16-02-2021</b>	Kalavathi N.S. <b>Vs</b> Manjunatha	State by Complainant
27	Crl.Misc. 198/2016 (Settelment)	<b>16-02-2021</b>	Bibi Ayesha <b>Vs</b> Mohmed Zakauulla	



**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 148/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Gowramma <b>Vs</b> H S Chandrashekaraiah	Jagadeesh.B.D
2	O.S. 164/2018 (EVIDENCE)		Jagadeesha <b>Vs</b> Veerasha	Ramachandraiah.H.C
<b>FURTHER EVIDENCE FOR PLNTF</b>				
3	O.S. 408/2018 (EVIDENCE) IA/1/2018 IA/2/2018 IA/3/2018		Kishan M.V. <b>Vs</b> Vedamurthy M.Y.	Nagaraju G.S.
4	O.S. 70/2019 (Sumons to Defendant/s)		J.M. Shivakumar <b>Vs</b> Basavaraju M	Somasundar S
5	O.S. 526/2014 (For clarification,) IA/1/2014 IA/2/2014		CHANDRASHEKARAI AH <b>Vs</b> K.L.JAYANNA	K.B.LINGAPPA
6	O.S. 84/2019 (For clarification,) IA/1/2019		Harshitha <b>Vs</b> Nanjundappa	M.R. Girish
7	P and SC 4/2020 (Paper publication)		Reshma Banu <b>Vs</b> nil	H.S Basavaraju
8	O.S. 134/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018 IA/2/2018		B. Channabasavanna @ B. Channabasavaiah <b>Vs</b> Basavarajappa	Jagadeesh.B.D
9	O.S. 326/2019 (Compliance of U. Sec 89 of CPC)		Doddamma <b>Vs</b> Govindaswamy	Udayakumar T.K
<b><u>11.00 AM to 02.00PM</u></b>				
10	O.S. 148/2020 (SUMMONS) IA/1/2020		D.S. Guruprasanna <b>Vs</b> D.R. Shankarappa	Nataraju.M.C
11	O.S. 176/2020 (SUMMONS) IA/1/2020 IA/2/2020		Huchegowda <b>Vs</b> Bhyraiah	C.Channegowda
12	O.S. 252/2020 (SUMMONS) IA/1/2020		Puttaiah <b>Vs</b> Thimmaiah	Chandrappa B.G

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	FDP 9/2018 (NOTICE)		R.B. Mahalingappa <b>Vs</b> Hemalatha	Udayakumar T.K
14	O.S. 114/2012 (For Objection) IA/2/2012 IA/1/2012 IA/3/2012		T.S.SUNIL KUMAR <b>Vs</b> MAHADEVAMMA	T.N.NAGABHUSHAN
15	O.S. 134/2013 (For Objection)		T.J. RAMESH <b>Vs</b> H.S. MANJULA	K.N. GURURAJ
16	O.S. 270/2015 (For Objection) IA/2/2015 IA/1/2015		SHANKARAMMA <b>Vs</b> JAYARAMA G.N.	M.C. NATARAJ
17	FDP 13/2016 (For Objection)		Huchamma <b>Vs</b> Ratnamma	
18	O.S. 360/2016 (Cross of PW1)		H.D. Ramaiah <b>Vs</b> Thimmaiah	T.K. UDAYKUMAR
19	O.S. 244/2017 (Cross of PW1) IA/2/2017 IA/1/2017 IA/3/2017		Thimmegowda <b>Vs</b> The Thahsildar, Tiptur	
20	O.S. 18/2018 (For Objection) IA/1/2018		Sri. Shivashankaraiah <b>Vs</b> Sri. Shivanna	
21	FDP 20/2018 (For Objection)		Satheesh <b>Vs</b> G. Rangantahaswamy	Udayakumar T.K
22	O.S. 359/2017 (Hearing on IA) IA/2/2017 IA/1/2017		Sri. S.C. Rajashekar <b>Vs</b> Smt. Shobha	Lakshman.H
23	O.S. 288/2015 (Amended Plaintiff)		PRAMEELA BAI <b>Vs</b> SUBHADRABAI	BHARATHRAJ
24	O.S. 89/2017 (Settlement)		Manager, SBM, ADB, Maranagere, Tiptur <b>Vs</b> Susheelamma	
25	O.S. 174/2020 (Amended Plaintiff) IA/1/2020		Shankar <b>Vs</b> Prema	S.V.Shobhadevi

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 16/2011 (EVIDENCE) IA/3/2011 IA/1/2011 IA/2/2011		H.N.PREMAVATHI <b>Vs</b> NINGAPPA OTHERS	N.SUBRAMANYA SWAMY  S.V. SHOBHADEVI
27	O.S. 390/2015 (EVIDENCE) IA/2/2015 IA/1/2015		SHIVALINGAIAH <b>Vs</b> RANGAPPA @ PUJARI RANGAPPA	M.K. DHAKSHINAMURTHY
28	O.S. 140/2016 (EVIDENCE)		G. chaithanya <b>Vs</b> A.V. Gurubasavegowda	T.K. UDAYKUMAR
29	O.S. 205/2016 (EVIDENCE)		The Secretary, Sri Veerashaivanandashrama Trust, Tiptur. <b>Vs</b> Ramakant Vittal Pai	B.N. AJEY

**Cases listed below are adjourned due to Covid 19**

30	EX 37/2016 (Cross of PW1)	<b>18-01-2021</b>	Hanumaiah <b>Vs</b> Jayamma	
31	EX 22/2018 (Steps)	<b>18-01-2021</b>	A.P. Vidyashankar <b>Vs</b> Kamalamma	Jagadeesh.B.D
32	EX 62/2019 (Steps)	<b>18-01-2021</b>	L.R. Sathyanarayanashetty <b>Vs</b> A.B. Ananthakumar	Udayakumar T.K
33	EX 65/2019 (Steps)	<b>18-01-2021</b>	Shriram Chits (Karnataka)Pvt.Ltd., <b>Vs</b> Chandrashekhar	Yatheesh Kumar C.R.
34	EX 84/2019 (Steps)	<b>18-01-2021</b>	Shriram chits (Karnataka) Pvt Ltd., <b>Vs</b> Nagaraja D.	Banashankar K.B.
35	EX 104/2019 (Steps)	<b>18-01-2021</b>	Sri.Ram Chits(K) Pvt.Limited <b>Vs</b> GeethaBai	Banashankar K.B.
36	O.S. 284/2019 (Steps) IA/1/2019 IA/2/2019	<b>18-01-2021</b>	Saraswathi <b>Vs</b> K.H. Jagadeesha	Chandrappa B.G
37	O.S. 476/2015 (EVIDENCE) IA/1/2015	<b>18-01-2021</b>	B.S.MALLUNDAPPA <b>Vs</b> N.S. VEERABADRAIAH ANOTHER	

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	O.S. 196/2016 (EVIDENCE)	<b>18-01-2021</b>	Mallaiah, <b>Vs</b> Mahabubiyamma,	
<b>( O.S./0000196/2016)</b> <b>: O.S./0000196/2016</b>				
39	O.S. 221/2017 (EVIDENCE)	<b>18-01-2021</b>	Jayamma <b>Vs</b> Drakshayanamma	
40	O.S. 253/2017 (EVIDENCE) IA/2/2017 IA/1/2017	<b>18-01-2021</b>	G.K. Somashekar <b>Vs</b> G.K. Yogish	C.CHANNEGOWDA
41	O.S. 276/2017 (EVIDENCE) IA/1/2017	<b>18-01-2021</b>	Huchegowda <b>Vs</b> Devaraju	H.P. MAHALINGAPPA
42	O.S. 317/2017 (EVIDENCE) IA/2/2017 IA/1/2017	<b>18-01-2021</b>	N.A. Manjula <b>Vs</b> Anjanappa	M.R.G
43	O.S. 370/2017 (EVIDENCE) IA/2/2017 IA/1/2017	<b>18-01-2021</b>	Sri. R.S. Nataraju <b>Vs</b> H. Radha	Sreedhara.K.S
44	O.S. 3/2018 (EVIDENCE) IA/1/2018	<b>18-01-2021</b>	S.R. Shivaprakasha shetti <b>Vs</b> S.H. Rajashekarappa @ Karadi mane Rajanna	
45	O.S. 166/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>18-01-2021</b>	Boraiah <b>Vs</b> Boraiah	Tiptur Venkatesh
46	O.S. 24/2013 (Await orders)	<b>18-01-2021</b>	SIDDAPPA ANOTHER <b>Vs</b> THIMMEGOWDA	K.S. RAMASWAMY IYENGAR

**Dangling IA:**

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 873/2015 (SUMMONS)		N.V. KERE PS <b>Vs</b> GANGADHARA. T.L.	
2	C.C. 698/2016 (SUMMONS)		Nonavinakere Police <b>Vs</b> Channaiah	
3	CrI.Misc. 241/2020 (NOTICE)		Munniyamma <b>Vs</b> The Thahsildar, Tiptur	Ramaswamy Iyengar K.S
4	C.C. 753/2017 (Issue NBW to Accused)		Honnavalli Police <b>Vs</b> chandramma,	
<b>( C.C./0000753/2017)</b>				
<b>: C.C./0000753/2017</b>				
5	C.C. 235/2018 (Issue NBW to Accused)		Nonavinakere Police <b>Vs</b> Kantharaju	
6	C.C. 236/2018 (EVIDENCE)		Nonavinakere Police <b>Vs</b> Shadakshari	
7	C.C. 769/2013 (ARGUMENTS)		N V KERE P S <b>Vs</b> NANJAMMA	
8	C.C. 480/2016 (EVIDENCE)		Nonavinakere Police <b>Vs</b> Sudhakara.S.	
<b>( C.C./0000480/2016)</b>				
<b>: C.C./0000480/2016</b>				
9	C.C. 547/2014 (For clarification,)		HONNAVALLI POLICE TIPTUR TQ. <b>Vs</b> MALLIKARJUNAIAH AND TWO OTHERS	
10	C.C. 754/2017 (For clarification,)		Honnavalli Police <b>Vs</b> Sujathamma	
<b>( C.C./0000754/2017)</b>				
<b>: C.C./0000754/2017</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				
11	C.C. 771/2018 (SUMMONS)	<b>22-01-2021</b>	Nonavinakere Police <b>Vs</b> Guruprasad	State of Complainant
12	C.C. 437/2020 (SUMMONS)	<b>22-01-2021</b>	Honnavalli Police <b>Vs</b> Siddesha	State by complainant

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 18-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 439/2020 (SUMMONS)	<b>22-01-2021</b>	Honnavalli Police <b>Vs</b> Ranganatha	State by Complainant
14	Crl.Misc. 323/2019 (NOTICE)	<b>22-01-2021</b>	B.N. Sushma <b>Vs</b> Gopalakrishna @ Gopalakrishna Rao	K.R. Dayananda
15	Crl.Misc. 298/2020 (NOTICE)	<b>22-01-2021</b>	Nagarathna <b>Vs</b> The Thahsildar, Tiptur	H.S. Krishnegowda
16	C.C. 421/2020 (HEARING)	<b>22-01-2021</b>	Nonavinakere Police <b>Vs</b> Sunil Kumar	State by complainant
17	C.C. 2327/2015 (Issue NBW to Accused)	<b>22-01-2021</b>	K.S. NIJANANDAMURTHY <b>Vs</b> T.S. SHEKAR	P.SHIVANANJAPPA
18	C.C. 132/2016 (Issue NBW to Accused)	<b>22-01-2021</b>	MOHANAKUMARA R <b>Vs</b> B.S. RAMU	a
19	C.C. 489/2018 (Issue NBW to Accused)	<b>22-01-2021</b>	Honnavalli Police <b>Vs</b> Ali Sha	State by Complainant
20	C.C. 1654/2017 (EVIDENCE)	<b>22-01-2021</b>	Syed Sadath <b>Vs</b> Abdul Rasheed	
21	C.C. 460/2016 (Await orders)	<b>22-01-2021</b>	G.S. Shivanna <b>Vs</b> Mangalamma	
<b>( C.C./0000460/2016)</b>				
<b>: C.C./0000460/2016</b>				
22	C.C. 132/2007 (For clarification,)	<b>22-01-2021</b>	Excise Police Station, Tiptur <b>Vs</b> G.S. SHEKAR	APP M.K. DHAKSHINAMURTHY
23	C.C. 107/2014 (For clarification,)	<b>22-01-2021</b>	LABOUR INSPECTOR <b>Vs</b> JAGADEESHA	
24	Crl.Misc. 344/2019 (Paper publication)	<b>22-01-2021</b>	Ningappa <b>Vs</b> The Thahsildar, Tiptur	Lingappa.K.B
25	C.C. 1593/2017 (For Charge,)	<b>22-01-2021</b>	Nonavinakere Police <b>Vs</b> Vikas	

**Dangling IA:**